



**GOVERNMENT OF INDIA,
MINISTRY OF LAW & JUSTICE
INCOME TAX APPELLATE TRIBUNAL
"FLORA HOUSE", 46, NAPIER TOWN,
NEAR KRISHNA HOTEL,
JABALPUR (MP) – 482001
PHONE NO. – 0761 2450543
E MAIL – jabalpur.bench@itat.nic.in**

No.F.10-Ad(ATJ)/2025-26

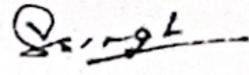
5th February, 2026
11/24

**NOTICE INVITING OBJECTION, IF ANY
FROM ASSESSEE/DEPARTMENT FOR
WEEDING OUT OF OLD APPEAL RECORDS**

Income Tax Appellate Tribunal, Jabalpur Bench, Jabalpur proposes to weed out old records in accordance with rules pertaining to appeals disposed during January 2018 to December, 2018.

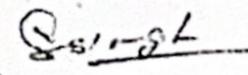
Assessee's representatives/Department representatives are hereby requested to intimate whether any appeal against the order of the Tribunal are pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and intimate the same to the undersigned on or before 6th March, 2026 for exempting the said appeal record from the weeding process.

If no objection is received on or before 6th March, 2026, it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with the weeding process.


DDO/Assistant Registrar
आहुण एवं वितरण अधिकारी
आयकर अपीलीय अधिकरण, जबलपुर

Copy to:

1. The Pr .CIT-1, Jabalpur
2. Departmental Representative, ITAT, Jabalpur
3. President, ITAT, Bar Association, Jabalpur
4. ITAT official website
5. Notice Board, ITAT, Jabalpur


DDO/Assistant Registrar
आहुण एवं वितरण अधिकारी
आयकर अपीलीय अधिकरण, जबलपुर